

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1002
TO BE ANSWERED ON 28TH JULY, 2026

ALLOCATION OF FOODGRAINS TO STATES

1002 DR. JOHN BRITTAS:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the details of States which requested Union Government to increase tide-over allocation of foodgrains;
- (b) the details thereof and response thereto;
- (c) whether the continued use of 2011 Census data for NFSA coverage has affected Statewise foodgrain allocations;
- (d) the details thereof and response thereto;
- (e) whether Government proposes to enhance the priority household coverage in Kerala based on Aadhaar-seeded beneficiaries; and
- (f) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The National Food Security Act, 2013 (NFSA) provides that if annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under the erstwhile normal Targeted Public Distribution System, the same shall be protected. The foodgrains entitlement of States/UTs is specified in Schedule-IV of the Act. A request for enhancement of allocation of foodgrains under “tide over” over and above the entitlement, has been received from State Government of Kerala. The State was informed that the criteria for allocation of foodgrains are uniformly applicable for all the States/UTs, therefore, the request of a particular State for enhancement of “tide over” allocation over and above its entitlement cannot be agreed to.

(c) & (d): Allocation of foodgrains to States/Union Territories (UTs) under the Act is made based on identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by the then Planning Commission, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under Antyodaya Anna Yojana and 5 kg per person per month for Priority households.

(e) & (f): At present, about 52.63% of the rural and 39.50% of the urban population is eligible for receiving foodgrains free of cost under Targeted Public Distribution System (TPDS) in the State of Kerala, which at Census 2011 comes to about 154.80 lakh persons. At present, no proposal for enhancement of coverage for any State/UT including Kerala is under consideration of the Government.
